

Date of Commencement of CIRP - 25.04.2025 (Copy of order received on 29.04.2025)

List of Operational Creditors (Other than Workmen and Employees and Government Dues) as on 13.01.2026

Amount in Rs.

S. No.	Name of Creditor	Details of Claim Received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of Claim Not Admitted	Amount of Claim Under verification	Remarks, if any
		Date of Receipt	Amount Claimed	*Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by Guarant ee	Whether related party?	% of Voting Share in CoC					
1	Asia Law Offices	13-03-25	10,738,720	544,421	Unsecured	0	0	No	0	0	0	10,194,299	0	
2	KMRG & Associates	13-03-25	316,400	316,400	Unsecured	0	0	No	0	0	0	0	0	
3	G R A N D M A R K & Associates	10-03-25	150,450	-	Unsecured	0	0	No	0	0	0	150,450	0	
4	Shri Sai Enterprises	26-09-25	8,738,370	8,738,370	Unsecured	0	0	No	0	0	0	0	0	Hon'ble NCLT vide its order dated 07.01.2026 (order uploaded on 13.01.2026) condoned delay of 46 Days in submitting claim
			<b>19,943,940</b>	<b>9,599,191</b>								<b>10,344,749</b>	0	

17/07/2026

Madan Mohan Dholai  
Insolvency Professional  
BBP/A/0021P-N00360/2019-2020/1766